

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO – 748
ANSWERED ON 02.12.2024

DISTRICT MINERAL FOUNDATION IN THE STATE OF HIMACHAL PRADESH

748 DR. SIKANDER KUMAR:

Will the Minister of MINES be pleased to state:

- (a) the details of establishment of District Mineral Foundation (DMF) affected by mining works in Himachal Pradesh;
- (b) the funds allocated under the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) scheme in Himachal Pradesh during the current year;
- (c) whether Government has determined priority areas in Himachal Pradesh under this scheme;
- (d) if so, the details thereof; and
- (e) the details of number of beneficiaries whose livelihoods have been ensured under this scheme in Himachal Pradesh?

ANSWER

THE MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) In exercise of the powers conferred by Section 9B, Section 15(4) and Section 15A of the MMDR Act, 1957, Government of Himachal Pradesh vide notification No. IND-B-F-(6)-31/2016 dated 22 August, 2016 enacted Himachal Pradesh District Mineral Foundation Trust (DFMT) Rules 2016, which, inter-alia, prescribes the establishment of DMFT in each district of the State. DMFT has been established in all 12 districts of Himachal Pradesh.

(b) As per the information received from State of Himachal Pradesh, in the current financial year (2024-25) till date, a total of Rs.24.48 crores have been allocated under the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) scheme for various projects.

(c) & (d) Under Rule 15 of the Himachal Pradesh DMFT Rules, 2016, the State Government has determined priority area i.e. High priority area & Other priority area. The selection of the priority areas is determined as per Rules 2 (b) wherein the affected area is defined as (i) Direct affected area or High priority area within the Radius of 5 K.M. and (ii) Indirect affected area or Other priority area within the Radius of 5-15 K.M. from a mine or cluster of mines.

(e) The areas affected by mining-related operations in Himachal Pradesh are covered under DMFT rules. The various programs implemented under PMKKKY scheme has been primarily focused on priority sectors like healthcare, education, physical infrastructure etc. The thrust of these schemes is to improve the overall living standards of the people and communities residing in an around mining affected areas. Such communities have been befitted through better access to healthcare facilities, educational opportunities, drinking water and enhanced connectivity.
